

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 633/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company		Robo silicon Pvt Ltd Vs Simplex Infrastructure Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Ms. Ishani Sengupta	} Appearing on behalf of the Corporate Debtor	Pooja Agarwal 19/01/18
2.	Ms. Pooja Agarwal Advocate		

1.	CHHATRAPAL SUGANDH Advocate	Petitioner/ Op. Cr .	Ch. Sugandh 19-1-2018
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**19.01.2018 (S.No.101) – Robo Silicon Pvt. Ltd. Vs. Simplex
Infrastructure Ltd.**

ORDER

Ld. Counsel for the Operational Creditor as also Ld. Counsel for the Corporate Debtor are present.

Ld. Counsel for the Corporate Debtor made a statement that due to settlement between the parties they are willing to withdraw the application. Therefore, the petition is dismissed as withdrawn.

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(Jinan K.R.)
Member (Judicial)

sd

(V.P. Singh)
Member (Judicial)